

1	2	3	4
3.	Kayamkulam Combined Cycle Power Project	Kerala	400
Sub-Total I			1820
II. New Projects under consideration :			
1.	Faridabad Gas Power Project	Haryana	400
2.	Talcher-II Thermal Power Project	Orissa	2000
3.	Hyderabad Metro Combined Cycle Power Project	Andhra Pradesh	650
4.	Simhadri Thermal Power Project	Andhra Pradesh	1000
5.	Kawas Combined Cycle Power Project Stage-II	Gujarat	650
6.	Rihand Super Thermal Power Project Stage-II	Uttar Pradesh	1000
7.	Ramagundam Super Thermal Power Project Stage-III	Andhra Pradesh	500
Sub-total-II			6200
III. New Project proposals under formulation :			
1.	Seepat Super Thermal Power Project	Madhya Pradesh	2000
2.	Anta Combined Cycle Power Project Stage-II	Rajasthan	400
3.	Auraiya Combined Cycle Power Project Stage-II	Uttar Pradesh	650
4.	South Madras Gas Power Project	Tamil Nadu	2000
Sub-total III			5050
Grand Total			13070

Development of Towns in Kerala

1689. SHRI P.C. THOMAS : Will the PRIME MINISTER be pleased to state :

(a) whether Muvattupuzha municipality in Kerala has been approved under I.D.S.M.T. scheme;

(b) if so, the details thereof;

(c) the benefits and amounts sanctioned and given to this municipality under this scheme;

(d) whether other proposals of the State relating to I.D.S.M.T. are pending;

(e) if so, the details thereof; and

(f) the time by which these are likely to be approved and implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) and (c). Muvattupuzha was covered under IDSMT Scheme during the year 1990-91 as per the VII Plan IDSMT Scheme guidelines. A developmental programme costing Rs. 118.46 lakhs was approved for this town. Against the maximum eligible Central Assistance of Rs. 46 lakhs, Rs. 40 lakhs has so far been released to the State Government in two instalments of Rs. 15 lakhs during 1990-91 and Rs. 25 lakhs during 1995-96 respectively, for this town. Till June, 1996, the State Government have reported a total expenditure of Rs. 47.24 lakhs on implementation of approved schemes in this town.

(d) Yes, Sir.

(e) and (f). During 1995-97, although 2 towns were allocated to Kerala for coverage under IDSMT based on the criterion of the share of Kerala's population in small and medium towns in the country's total population living in such towns, the State Level Sanctioning Committee of Kerala sought release of Central Assistance for 4 towns during 1995-96. Within the available budget, the first three towns proposed by Kerala could be assisted. Thus, Nedumangad the priority town No. 4, could not be considered. It is not possible to indicate the time by which this town will be considered at this stage as allocation of Central funds to Kerala during 1996-97 will depend on availability of budget, provision of State share, furnishing of utilisation certificates for the past releases and the share of Kerala in the available kitty based on the criterion of population. Under the IDSMT guidelines, it will be upto the State level Sanctioning Committee to consider the pending proposals within the budget allocated to the State.

Drinking Water Supply Scheme

1690. SHRI BANWARI LAL PUROHIT : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Maharashtra has urged the Union Government to allocate more funds for Urban Drinking Water Supply Scheme;

(b) if so, the details of funds allocated to Maharashtra under the said scheme during the last three years; and

(c) the details of funds to be allotted during the current financial year for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). No request for allocation of more funds under the Accelerated Urban Water Supply Programme (AUWSP) has been received from the Government of Maharashtra. Under this programme, six water supply schemes at a